

C. A. T. Bench, JAIPUR

Date of Order

Orders MP — 91 CA 367/90

20.8.92

None present for the applicant.

Sufficient time has been granted to the applicant for removing defects but the same have not been removed as yet. The application is fit to be declined for registration under Rule 5 (4) of the CAT procedure rules 1987.

Let the case be placed before the court for appropriate order on 27.8.92.


Deputy Registrar

27.8.92

None present for applicant.

Defect not removed although number of opportunities have been given since 21.3.91. The registration of the m.p. is therefore declined.


(B. B. Mahajan)
Member (Adm.)


(D. L. Mehta)
Vice-Chairman

Consent to be
counsel for applicant
vide 18/9/92
Jutcel


17.9.92